

कारियों का चुनाव किया था ताकि सरकारी क्षेत्र के उद्योगों में उच्च तथा मध्यम श्रेणी के मैनेजर्स का स्थान भरा जा सके ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : २१२.

Educational Facilities in Cantonments

1978. { Shri Pottekkatt:
Shri A. V. Raghavan:

Will the Minister of Education be pleased to state:

(a) whether there is any proposal to establish in 1964-65 thirty-two central schools in different cantonment areas to provide educational facilities for children of defence personnel; and

(b) if so, the places where they will be located?

The Minister of Education Shri M. C. Chagla: (a) Yes Sir, there is such a proposal, but the number of such schools proposed to be established is about 25.

(b) Seventeen of the places are as under; the other suggestions are under scrutiny.

Agra Cantt., Amla, Avadi, Bangalore (two schools), Bareilly, Bikaner, Dehu Road Cantt., Jhansi, Jodhpur, Kanpur, Lansdowne (likely), Manauri (Allahabad), Pachmarhi, Ranikhet (likely), Roorkee (two schools), Saugor, Tambaram.

Judicial Commissioner of Manipur and Tripura

1979. Shri Rishang Keishing: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Manipur and Tripura have one Judicial Commissioner and he has to spend half of the month in Manipur and the other half in Tripura;

(b) whether it is also a fact that one Judicial Commissioner has not

been able to cope with the cases in both the territories; and

(c) whether Government propose to have separate Judicial Commissioners for each of the territories?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) Yes.

(b) No.

(c) No.

Science Planning Commission

1980. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether a proposal for setting up a science planning commission to review and assess the scientific activity in the country is under consideration;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Education (Dr. M. M. Das):

(a) No, Sir.

(b) Does not arise.

(c) There is a separate "Resources and Scientific Research Division" in the Planning Commission and it is not considered necessary to have a separate Science Planning Commission.

सेक्शन अफसरों की परीक्षा

१९८१. श्री कछबाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सेक्शन अफसरों की १९६३ की परीक्षा तीन बार स्थगित की जा चुकी है;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) परीक्षा के लिये कितने उम्मीदवार हैं और कितने पद भरे जाने हैं ?

गृह-कार्य मंत्रालय में उपबंधी (बी. ए. ना. लिख): (क) प्रौर (ख) परीक्षा दो बार स्थगित की गई थी न कि तीन बार। यह पहली बार जलाई, १९६३ में इसलिए स्थगित की गई थी क्योंकि एक कानून द्रष्ट को हटाने के लिये परीक्षा के नियमों को संशोधित करना आवश्यक था। कलकत्ता में दंगे होने के कारण दूसरी बार जनवरी, १९६४ में स्थगित हुई थी।

(ग) १०९१ उम्मीदवारों ने परीक्षा दी है। यह परीक्षा अनुभाग अधिकारियों के प्रेड की चयन सूची में बढ़ातरी करने के लिये है। इस बढ़ातरी की संख्या शीघ्र ही निश्चित कर ली जायेगी।

National Institute of Sports, Patiala

1982. Shri Ram Harkh Yadav: Will the Minister of Education be pleased to state:

(a) whether Government have decided to replace the foreign coaches attached to the National Institute of Sports, Patiala by Indian counterparts;

(b) if so, the feasibility of the scheme; and

(c) when the change-over is likely to take effect?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) to (c). The Road of Governors, National Institute of Sports, have decided that the foreign coaches working in the Institute should eventually be replaced. There already are Indian coaches in three games. In other games, Indians have been attached to foreign coaches as understudies to gain experience and knowledge with a view to taking over as full-fledged coaches ultimately. The change-over will be effected gradually and no time limit for this has been fixed.

Central Tribes Advisory Council

1983. Shri Subodh Hansda: Will the Minister of Home Affairs be pleased to state:

(a) the nature of resolutions adopted in the last conference held in November, 1963, by the Central Tribes Advisory Council;

(b) whether any action has been taken in view of those resolutions; and

(c) if so, the details of the action taken?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) A list of the important recommendations made by the Central Advisory Board for Tribal Welfare at its meeting held on 23rd November 1963 is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-2665/64].

(b) and (c). The State Governments and the concerned Ministries at the Centre have been requested to take appropriate action to implement the recommendations.

As for item 1 of the statement, the Government of India will give due weight to the suggestion that all areas with a concentration of 50 per cent and above should be ultimately covered by tribal development blocks.

Indian National Commission for Co-operation with UNESCO

1984. Shri P. C. Borooah: Will the Minister of Education be pleased to state:

(a) the suggestions and observation made at the recent meeting of the Indian National Commission for Co-operation with UNESCO; and

(b) the further prospects of UNESCO's aid for 1964-65 to India that have come up with this meeting?

The Minister of Education (Shri M. C. Chagla): (a) A statement is as under: